

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1927

ANSWERED ON:02.12.2011

ALLOCATION OF FUNDS UNDER NRHM

Agarwal Shri Rajendra;Bahuguna Shri Vijay;Naranbhai Shri Kachhadia;Patel Shri R.K. Singh;Singh Shri Jagada Nand

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the total amount of funds including special grants allocated/utilised by the State Governments under the National Rural Health Mission (NRHM) and other health schemes and programmes during each of the last three years and the current year, State/UT-wise;
- (b) whether cases of irregularities and misappropriation of funds allocated under the NRHM have been reported from various States including Uttar Pradesh;
- (c) if so, the details thereof during each of the last three years and the current year;
- (d) the names of these States conducting/proposed to conduct investigation in the irregularities/ misappropriation committed under NRHM as on date;
- (e) whether certain States are not able to fully utilise the funds allocated under the NRHM;
- (f) if so, the details thereof and the reasons therefor; and
- (g) the corrective measures taken/ proposed to be taken so that funds are properly utilised and irregularities curbed ab-initio?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a): A statement showing the Allocation, Release and Expenditure under National Rural Health Mission and other Health Schemes and Programmes to States / UTs for the Financial Years 2008-09 to 2011-12 are annexed (A to E).

(b) & (c): Central teams are sent from time to time to review the utilization of funds in the States. A Central team reviewed fund management under the Mission in Uttar Pradesh during May, 2011 and the major findings are outlined below:

(i) Irregularity in award of contract for procurement of Emergency Medical Transport Services and Mobile Medical Units, Management of Hospital cleaning and gardening, procurement of safe drinking water and R.O. systems etc.

(ii) Supply of poor quality of IEC/ BCC material and poor quality of drugs and consumables etc.

(iii) In respect of civil construction works, there was mere transfer of funds to various State Government agencies without any formal agreement and without any system.

(iv) Poor monitoring of progress of the civil construction as well as quality of construction, and no action on the defects in constructions pointed out by JEs/ CMOs.

(v) Non operationalisation of emergency transport services even after procurement of 779 ambulances.

The report and the observations of the Central team were sent to the State Government for necessary remedial action and for further investigations.

(d) The CBI has started a preliminary enquiry in NRHM, Uttar Pradesh.

(e) & (f): As evident from the annexed statement, the States have been able to utilize most of the funds during this period. The pace of utilization was slow during the initial years of the implementation of the National Rural Health Mission [NRHM] but improved thereafter. The unspent balances of the funds are carried forward to the next Financial Year and utilized to implement the approved activities. As the absorptive capacities have improved in the States, utilization of funds has shown a commensurate increase.

(g): The Government through periodic visits by teams from Programme Divisions, Annual Common Review and Joint Review Missions, quarterly reporting of expenditure through Financial Management Reports and regular statutory and concurrent audits monitors the implementation of the Mission.

In order to facilitate better oversight by States implementing the Mission, the Government has also issued advisories, rolled out handbooks and training modules for better financial Management and is implementing e-banking in 13 States with a view to strengthening the systems under the Mission.